

Bench No. I

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No.63/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 13th July, 2017, 10.30 A.M.

Name of the Company Under Section		Asgarali Abbasbhoy Patel & Anr -Versus- Sai Copper Wire Pvt.Ltd. 433,434		
	Contractor		66	n's mfuelo The

BISHNU PADATHANDAR

(Adu.) ORDER

Ld. Counsel for the petitioners made a request for adjournment.

Petitioners have filed this petition u/s. 433 and 434 of the Companies Act, 1956. As per Government notification all the winding up petitions filed under the Companies Act, 1956, which have not been converted into petitions under IBC, shall stand abated on 15th July, 2017.

Prayer is allowed.

List the matter on 18/07/2017.

(Vijai Pratap Singh) Member (J)